

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 587 of 2016 IN
DFR NO. 3033 OF 2016**

Dated: 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

TANGEDCO

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagm

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R.2

Ms. Vaishnavi Subrahmanyam for
Mr. Balaji Srinivasan for R-16

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **20.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt